

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**


**C I R C U L A R**

On the auspicious occasion of "78<sup>th</sup> Independence Day", a Kavya Gosthi is being organized on 12.08.2024 (Monday) from 04:30 pm onwards in Conference Hall, Room No. 135, First Floor, Tis Hazari Courts Complex, Delhi. An invitation has already been issued in this regard.

All the Judicial Officers and Officials of Central District are hereby informed that if, it is not possible to attend the Kavya Gosthi physically due to any reason whatsoever, the Kavya Gosthi may also be joined with the help of below mentioned youtube link:

**<https://www.youtube.com/live/psvmYK60suk>**

*This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi.*

  
(Mukesh Kumar Gupta)

District Judge (Commercial Court)-07/

Officer In-Charge, Administration Branch-I, (Central)

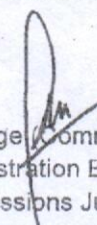
For Principal District & Sessions Judge (HQs): Delhi

No. 44345-44545 /Admn.I/P&T/HQs/2024

Dated, Delhi the 09 AUG 2024

**Copy forwarded to:**

1. All Ld. Principal District & Sessions Judges, Delhi / New Delhi with a request to circulate the same in their respective Districts Court Complex.
2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RACC, New Delhi with a request to circulate in Rouse Avenue Court Complex, New Delhi.
3. Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, New Delhi with a request to circulate amongst Ld. Judicial Officers & Officials posted in Family Courts, Delhi/New Delhi.
4. All Ld. Judicial Officers posted at Central District, THC, Delhi including Family Courts with a request to bring the same into the knowledge of the staff posted under their kind control.
5. PS to Ld. Principal District & Sessions Judge (HQs), Delhi for information.
6. Administrative Officer (Judicial)/Branch In-Charges, all the branches of Central District, THC, Delhi with the direction to bring the same into the knowledge of the officials posted in their branches.
7. The Branch Incharge, R&I Branch, Central, THC, Delhi with the direction to affix a copy of this circular on all the notice boards available in Tis Hazari Courts Complex.
8. Website Committee, Tis Hazari Courts, Delhi for uploading the said Circular on the website.

  
District Judge (Commercial Court)-07/  
Officer In-Charge, Administration Branch-I, (Central)  
For Principal District & Sessions Judge (HQs): Delhi